NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in-person that the Bench to be presided over by the **Hon'ble Ms. Justice Aarti Sathe** (Single Bench – OS/AS [Civil and Criminal]) sitting on 12th November 2026, has issued following instructions :

1.	The Court will assemble on 10.30 a.m on 12th November 2026 and will conduct business till 2.00 p.m;
2.	Circulation praecipes shall be submitted to the Associate/Shirestedar only on 11th November 2026 up to 11.30 a.m;
3.	No oral mentioning of matters on any ground shall be permitted on 12th November 2026. All praecipes will be placed before the Hon'ble Judge for consideration and only such matters as are permitted, shall be listed on board.
4.	The praecipe shall contain following particular : a) Date of filing of the main proceeding and interim application; b) Date of impugned order/notice and/or cause of action; c) A brief note on the urgency for moving the Vacation Court (not exceeding five lines); d) Particulars of any order passed by regular Court granting liberty to move the Vacation Court; e) A statement indicating whether circulation was previously sought and refused during the Diwali Vacation-2026 period; f) The Petitioner/Applicant shall annex to the praecipe a list of relevant dates and events, brief written submissions on merits, not exceeding 2 to 3 pages.
5.	Incomplete praecipes or praecipes not complying with the aforesaid directions shall not be entertained;
6.	Only those matters in which circulation is granted by the Court, shall be listed on board.
7.	In the event, it is found that there is no urgency in any matter, costs of Rs.25,000/- will be imposed.

By Order

Date : 5th November 2026

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S), Bombay

Sd/-
(Smt. S.C. Jadhav)
Registrar (Judicial-II)
High Court (A.S.), Bombay